

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF May 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	NO. OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NO. OF DAYS FOR EXECUTION	ACT / SECTION
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-359/2023	25.02.2023	SC JINDAL VS BASHIRAM VEERODEVI JAIN & ORS.	ARAV KAPOOR & S.P. ANAND	9810006919 & 9811179189	25.05.2026	1155	YES	Contested	-----	-----	RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CT. CLAIM-26/2025	31.05.2025	GITANJALI DHIR VS ABDUL HAMEED	ABDUR RASHEED & KANGADHARAN	8587848515 & 9811506605	29.05.2026	363	YES	Contested	----	----	RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-148/2025	03.02.2025	ABDUL HAMEED VS GITANJALI DHIR	ABDUR RASHEED & KANGADHARAN	8587848515 & 9811506605	29.05.2026	480	YES	Contested	-----	-----	RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/sec-9 of Arbitration Act, 1996	OMP(I) COMM-901/2025	25.09.2025	TATA CAPITAL PARDEEP DALAL VS PARUL BHOLA & A. P SHARMA	811452022 & 9899253678	30.05.2026	247	YES	Contested	----	----	Petition U/sec-9 of Arbitration Act, 1996	
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/66/2025	16-01-2025	M/S SUPER INDIA SHOEMATERIAL PVT LTD VS RAM SARUP	MEENA CHAUDHARY SHARMA	9811047445	02.05.2026	471	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/1037/2024	19-09-2024	NEERAJ NATH SHARMA Vs VIJAY KUMAR @VIJAY	MEENAKSHI @NATH	9891878260	13-05-2026	601	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/788/2025	11-07-2025	HARJEET KAUR BAGGAR Vs MUNICIPAL CORPORATION OF DELHI	ROBIN BHARDWAJ	9560905884	26-05-2026	319	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/1224/2025	20-11-2025	M/s R K GOEL ABHEYA KUMAR JAIN Vs MUNICIPAL CORPORATION OF DELHI	K TRIVEDI	9871441764	26-05-2026	187	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/1352/2025	20-12-2025	RADHEY SHYAM Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	26-05-2026	157	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 1182/2022	29.04.2022	AMARJEET SINGH VS MOHAN DASS TALREJA	PRAVEEN SURJAN AND MADHUR SAPRA	9810928188 & 9810955755	14.05.2026	1476	YES	DISMISSED	-	-	
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	OMP/COMM/44/2024	01.07.2024	INDIAN INSTITUTE OF TECHNOLOGY KANPUR VS AIRPORT HANDLING SERVICES	MANISH PALIWAL AND TARA NARULA	9643734321 & 7550038500	19.05.2026	687	NO	ALLOWED			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK TH DELHI	PETITION U/S 29A (4) ARBITRATION ACT	OMP (COMM.)/2/2025	MISC. 01-12-2025	MACHINERY CLUB VS GMR INFRASTRUCTURE LTD	ADITYA SHARMA	8750011330	06-05-2026	156 DAYS	NO PETITION U/S 29A (4) ARBITRATION ACT	CONTESTED	NA	NA	PETITION U/S 29A (4) ARBITRATION ACT

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8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK TH	RECOVERY	CS(COMM)-185/2024	02-02-2024	Varun Paliwal VS Nichi Manufacturing Pvt Ltd	SAMRIDHI		18-05-2026	836	YES	CONTESTED-DECREE	NIL	NIL	
			308 EXTENSION BLOCK TH	RECOVERY	CS(COMM)-952/2025	27-08-2025	ANIL SINGLA VS. SATISH MADHAV DASS DUSEJA	Deepanshu Mittal		26-05-2026	272	YES	CONTESTED-DECREE	NIL	NIL	
			308 EXTENSION BLOCK TH	RECOVERY	CS(COMM)-2595/2021	30-07-2021	M/S KHATTAR ENTERPRISES VS.) M/S SHREE MAHABIR INFRASTRCTURE	VIKAS SHARMA		30-06-2026	1765	YES	CONTESTED DISMISSED	NIL	NIL	
9	SH. ANIL ANTI, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL		RECOVERY		CS (COMM)/372/2021	S K KHUNTETA (HUF) VS M/S TANEJA TONERS (P) LTD AND ORS	ANKIT GUPTA	9717134040	15-05-2026)	1804		CONTESTED			
				RECOVERY		CS (COMM)/2376/2021	R S TEXTILES Vs RELOAD JEANS	VINEET HANS	9811268978	30-05-2026	1646		CONTESTED			
				RECOVERY		CS (COMM)/646/2023	M/S SIRI IN FIN LEASER PVT. LTD. Vs HARISHKUMAR CHANDRA AGRAWAL	RAKESH KUMAR	9310707170	12.05.2026	997		CONTESTED			
				RECOVERY		CS (COMM)/1078/2024	Jair Network Services Private Limited Vs Multifactor Limited Liability Partnership	Sakshi Pande	8390822993	05-05-2026	486		CONTESTED			
				RECOVERY		CS (COMM)/24/2026	LOVESH GUPTA Vs Municipal Corporation of Delhi	SATYENDRA KUMAR SINGH	9811161525	02-05-2026	114		CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/67/2025	16/01/25	M/s Ram Niwas Goel Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi	9871441764	02/05/26	#MACRO?	Yes	Contested	02/05/26	0	
			307	Civil	CS (COMM)/1059/2024	24/09/24	Vikas Verma Vs Municipal Corporation of Delhi	satyendra kumar singh	9811161525	07/05/26	#MACRO?	Yes	Contested	07/05/26	0	
			307	Civil	CS (COMM)/1072/2024	28/09/24	VARUNA VERMA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh	9811161525	07/05/26	#MACRO?	Yes	Contested	07/05/26	0	
			307	Civil	CS (COMM)/10/2025	04/01/25	SPONTANEOUS COMMUNICATION PVT LTD Vs VAISHNO COMMUNICATION AND ANR	Varun Khera	991126323	12/05/26	#MACRO?	Yes	Contested	12/05/26	0	
			307	Civil	CS (COMM)/1140/2022	26/04/22	PUNJAB NATIONAL BANK Vs OMKARNATH AND ORS	Shivam Tyagi	9868112411	16/05/26	#MACRO?	Yes	Contested	16/05/26	0	
			307	Civil	CS (COMM)/842/2024	03/08/24	KUMAR INDUSTRIES LTD Vs M/S KARAN FOODS	FOOD Neeraj Grover	9810376869	16/05/26	#MACRO?	Yes	Contested	16/05/26	0	
			307	Civil	CS (COMM)/584/2024	09/05/24	Lokesh Kumar Vs Sivansh Gupta	Rakesh Patiyal	9811539888	20/05/26	#MACRO?	Yes	Contested	20/05/26	0	

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			307	Civil	ARB. A. (COMM.)/8/2026	20/05/26	M/S BEAUTEX ADVERTISING MEDIA VS M/S VAISHALI PUBLICITY PRIVATE LIMITED	AKBAR KALEEM	9818416099	20/05/26	#MACRO?	No	Contested	--	0	
			307	Civil	Execution (Comm.)/87/2024	05/03/24	UJALA GOEL PATANJALI VS AYURVED CHAND GOEL LIMITED	KAILASH CHAND GOEL	9873553518	21/05/26	#MACRO?	No	Contested	--	0	
			307	Civil	CS (COMM)/862/2023	27/05/23	M/S SHREE AMBIKA IMPLEX LTD THROUGH DIRECTOR/ AR VS AJAY MITTAL PROPRIETOR OF MITTAL OVERSEAS	Jitender Kumar Gahlyan	9968237035	30/05/26	#MACRO?	Yes	Contested	30/05/26	0	
			307	Civil	CS (COMM)/1165/2025	07/11/25	Sailender Singh Prop M/s Sailender Singh Const. Vs Municipal Corporation of Delhi	Satyendra kumar Singh	9811161525	30/05/26	#MACRO?	Yes	Contested	30/05/26	0	
			307	Civil	CS (COMM)/1166/2025	07/11/25	Sailender Singh Prop of M/s Sailender Singh Const. Vs Municipal Corporation of Delhi	Satyendra kumar Singh	9811161525	30/05/26	#MACRO?	Yes	Contested	30/05/26	0	
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/514/2025	09-05-2025	Anil Kumar Gupta Vs Municipal Corporation of Delhi	Satyendra Kumar Singh	9811161525	30.05.2026	386		Contested/Decreed			
			COURT ROOM 309	CS (COMM)	CS (COMM)/1162/2025	07-11-2025	YOGESH MALIK PROP. OF M/S MALIK BOOKSELLERS AND STATIONERS Vs YOGESH SETHI PROP OF M/S	Yeshpal Singh	9717175409	29.05.2026	203		Contested/Decreed			
			COURT ROOM 309	CS (COMM)	OMP (COMM.)/33/2026	15-04-2026	M/s ALKA FABRICS PVT LTD AND ORS Vs M/s INTEC CAPITAL LIMITED	Aakash Naval	9999424323	30.05.2026	45		Contested/Dismissed			
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	/351/2026	20-03-2026	THE SUPREME INDUSTRIES LIMITED Vs SUPREME PLASTIC INDUSTRIES			06-05-2026			COMPROMISE			
			401	CS (COMM)/144/2026		02-02-2026	SBI Vs Shivam Gahlot			13-05-2026			EX-PARTE			
			401	CS (COMM)/792/2025		11-07-2025	BANK OF BARODA Vs SRISHTI AGGARWAL			14-05-2026			DECREE			
			401	CS (COMM)/120/2026		28-01-2026	M/s Sukh Steels Pvt. Ltd. Vs M/s Sahil Enterprises			15-05-2026			EX-PARTE			
			401	CS (COMM)/738/2024		06-07-2024	RATTAN LAL THROUGH ITS FIRM M/S MAYUR ENTERPRISES Vs NISCHAY CHATWAL THROUGH ITS FIRM M/S			26-05-2026			DECREE			
			401	CS (COMM)/148/2026		02-02-2026	LOVESH GUPTA Vs MCD			26-05-2026			DECREE			
			401	CS (COMM)/405/2026		06-04-2026	APEIROGON TECHNOLOGIES PRIVATE LIMITED Vs JOHN DOE			29-05-2026			COMPROMISE			

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			401	CS (COMM)/213/2026		19-02-2026	YOGESH AGGARWAL Vs MCD			30-05-2026			DECREE			
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL CASE	CS (COMM)/1444/2023	M/S CAPRISO FINANCE LTD Vs RICHAJHA	31-10-2023	04-05-2026	Contested	DECREE	917					
			402	CIVIL CASE	OMP (COMM.)/94/2024	M/S SHIV BROTHER Vs RAJYA SABHA SECRETARIAT	19-10-2024	15-05-2026	Contested	ALLOWED	573					
			402	CIVIL CASE	CS (COMM)/193/2024	BABU LAL Vs M/S GAURINFOTECH PVT. LTD.	03-02-2024	05-05-2026	Contested	DECREE	822					
			402	CIVIL CASE	CS (COMM)/929/2024	MUNICIPAL CORPORATION OF DELHI Vs MAVENS WORTH	29-08-2024	12-05-2026	Contested	DECREE	621					
			402	CIVIL CASE	OMP (COMM.)/10/2025	M/S SUPERFLOW ENGINEERING CORPORATION Vs M/S GOYAL	21-03-2025	08-05-2026	Contested	DISMISSED	413					
			402	CIVIL CASE	CS (COMM)/62/2025	M/S RAMNIWAS GOEL Vs MUNICIPAL CORPORATION OF DELHI	15-01-2025	07-05-2026	Contested	DISMISSED	477					
				CIVIL CASE	CS (COMM)/718/2025	NARESH KUMAR Vs SIDDH NATH MEHTA	01-07-2025	20-05-2026	Contested	DECREE	323					
			402	CIVIL CASE	CS (COMM)/1275/2025	Sh Rajender Kumar Gupta Vs Municipal Corporation of Delhi	02-12-2025	06-05-2026	Contested	DECREE	155					
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	Civ DJ/357/2020	03-09-2020	GURVINDER SINGH BAKSHI Vs GIAN CHAND RALHAN	Sahil Khurana(P),	9999090401	02-05-2026	2067	Yes	CONTESTED	nil	nil	
				cs	CS (COMM)/276/2022	16-04-2022	AJAY BHASIN-- Vs M/S MAXX VALUE MARKETING LLP AND ORS	Naman Garg(P),	9818489589	07-05-2026	1482	Yes	DECREE	nil	nil	
				cs	CS (COMM)/777/2025	16-09-2025	APIS INDIA LTD Vs SURAJ SINGH PROPRIETOR OF NIRMALA ENTERPRISES	Mukund Yadav(P),	8285202359	19-05-2026	245	Yes	DECREE	nil	nil	
				cs	CS (COMM)/639/2023	28-08-2023	M/S PG POLYCHEM PVT LTD Vs M/S SWAMI INTERIOR LLP AND ORS		9873921590	22-05-2026	998	Yes	DECREE	nil	nil	
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS (Comm)	CS (COMM)/822/2023	01-11-2023	BAJRANG IMPEX PVT LTD Vs PARMOD BAJAJ	Rajesh Kumar Singla		20-05-2026	926 Days	yes	CONTESTED	NIL	NIL	
				CS (Comm)	CS (COMM)/1041/2025	20-12-2025	RELAXO FOOTWEARS LIMITED Vs PARVEEN YADAV	Manoj Kumar		15-05-2026	145 Days	yes	CONTESTED	NIL	NIL	

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				OMP Misc (Comm)	OMP (COMM.)/2/2026	MISC.22-04-2026	Gurbaksh singh Vs Amarjit Singh	Mehak Kalra		08-05-2026	16 Days	yes	CONTESTED	NIL	NIL		
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/95/2024	31-01-2024	CS (COMM)/95/2024			21-05-2026			DECREE				
					CS (COMM)/125/2024	08-02-2024	M/s Marwah Printers Vs M/s Narang Card Gallery			16-05-2026				DISMISSED MERITS	ON		
					CS (COMM)/182/2024	20-02-2024	Parveen Kumar Garg Vs M/s Credent Infra Tech Solutions Pvt Ltd			26-05-2026				DISMISSED MERITS	ON		
					CS (COMM)/264/2025	02-04-2025	CENTRAL BANK OF INDIA Vs ANIL SHARMA PROPRIETER OF SHARMA COMPUTER NETWORK			26-05-2026				DECREE			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/555/2025	04/07/25	Palm Infracon Pvt Ltd Vs Reliance Industries Ltd	SEEMA KHATRI	99999903919	04/05/26	304	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/629/2025	28/07/25	KANIKA ANAND Vs AMIT LAKHMANI	SUDHEER ANAND	95603222277	04/05/26	280	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/654/2022	08/08/22	ABX EXPORTS Vs M/SSANJEEV PICTURE TIME DIGIPLEXAR PVT LTD	K. ARORA	9871090836	05/05/26	1366	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/880/2024	09/10/24	SARAOGI SUPER SALES PVT. LTD. Vs BASANT KUMAR KHEDIA	VARUN BEDI	8285672608	07/05/26	575	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/399/2024	06/05/24	M/s WORLDFA EXPORTS PVT LTD Vs SATVINDER KAUR	SAMEER DEWAN	9810134864	08/05/26	732	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/443/2025	23/05/25	GK Rangwala and Co Pvt Ltd Vs Gayatri Marketing	SUDHAKAR TIWARI	8802200600	11/05/26	353	NA	DECREE	Nil	Nil		
				CS (COMM)	CS (COMM)/108/2025	10/02/25	CANARA BANK Vs ANOOP SINGH	SUMIT VIRMANI	9873245548	12/05/26	456	NA	DECREE				
				CS (COMM)	CS (COMM)/187/2025	07/03/25	JD ASSOCIATES Vs BLD AGENCY	MUKUL RAWAL	9899000289	18/05/26	437	NA	DECREE				
				CS (COMM)	CS (COMM)/225/2023	03/03/23	M/S RAJBIR TIMBER TRADERS Vs SH. ANIK WALIA	BAMMI	9891911118	19/05/26	1173	NA					
	CS (COMM)	CS (COMM)/172/2025	03/03/25	M/S SHRI ISHARS. MOTORS Vs SHREESWAKASH FOOD AGRON PVT LTD	SATYANARAYA	9810178109	21/05/26	444	NA								

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18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/159/2021	CS (COMM)/159/2021	27-02-2021	M/S HANUMANT SPOOLS COMPANY Vs VALOUR WIRES				08-05-2026		DISMISSED			
				CS (COMM)/422/2022	CS (COMM)/422/2022	01-06-2022	KANSHI RAM PAWAN KUMAR MARKETING PVT. LTD. Vs CHANDER SHEKHAR KUMAR				16-05-2026		DECREE			
				CS (COMM)/598/2022	CS (COMM)/598/2022	25-07-2022	KAPCO MARKETING PVT. LTD. Vs CHANDER SHEKHAR KUMAR				16-05-2026		DECREE			
				CS (COMM)/920/2022	CS (COMM)/920/2022	24-11-2022	BHUSHAN BAKSHI THROUGH SPA SANDEEP SHARMA Vs NITIN YADAV				22-05-2026		DECREE			
				CS (COMM)/436/2024	CS (COMM)/436/2024	17-05-2024	Rajinder Kumar Arora And Anr Vs Pawan Kumar				29-05-2026		DECREE			
				CS (COMM)/269/2025	CS (COMM)/269/2025	03-04-2025	MUNNY GOEL Vs PRASHANT MEHTA				12-05-2026		DECREE			
				CS (COMM)/460/2025	CS (COMM)/460/2025	29-05-2025	PUNJAB AND SIND BANK Vs MONIKA SHARMA AND ANR				12-05-2026		DECREE			
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST														
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	ARBTN	1162/2018	14/05/18	BRUNDAVANA HIGH SCHOOL Vs EDU SMART SERVICES PVT LTD	T.S. SHANTHI	9811023289, 9311023289	04/04/26	2882	NO	ALLOWED	Nil	Nil	U/S 34
				ARBTN	1163/2018	14/05/18	BRUNDAVANA HIGH SCHOOL Vs EDU SMART SERVICES PVT LTD	T.S. SHANTHI	9811023289, 9311023289	04/04/26	2882	NO	ALLOWED	Nil	Nil	U/S 34
				ARBTN	1164/2018	14/05/18	SAI VIDYA KENDRA v. EDUCOMP SOLUTIONS	T.S. SHANTHI	9811023289, 9311023289	04/04/26	2882	NO	ALLOWED	Nil	Nil	U/S 34
				ARBTN	1165/2018	14/05/18	SAI VIDYA KENDRA v. EDUCOMP SOLUTIONS	T.S. SHANTHI	9811023289, 9311023289	04/04/26	2882	NO	ALLOWED	Nil	Nil	U/S 34
				ARBTN	1166/2018	14/05/18	ST. MARKS PUBLIC SCHOOL v. EDUCOMP SOLUTIONS	T.S. SHANTHI	9811023289, 9311023289	04/04/26	2882	NO	ALLOWED	Nil	Nil	U/S 34
				ARBTN	3902/2018	10/08/18	RAGHBIR SINGH Vs. EDU SMART SERVICES	KRISHNA DATTA MULTANI AND ZEESHAN DIWAN	999-999-7189	04/04/26	2794	NO	ALLOWED	Nil	Nil	U/S 34
				ARBTN	5599/2018	05/10/18	C. R. BHARATIYA VIDYA MANDIR SR SECONDARY SCHOOL v. EDU SMART SERVICES PVT. LTD.	VISHAL MANN	9899934315	04/04/26	2738	NO	DISMISSED	Nil	Nil	U/S 34

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				OMP (COMM.)	15/2018	25/10/18	OXFORD PUBLIC ENGLISH HIGH SCHOOL Vs. EDUSMARTSERVICES PVT LTD(OBJ-34)	9899166560	04/04/26	2718	NO	DISMISSED	NIL	NIL	U/S 34	
				OMP (COMM.)	08/2019	08/01/19	BRUNDAVANA HIGH SCHOOL v. EDU SMART SERVICESPVT. LTD. AND ANR.	9811023289	04/04/26	2643	NO	ALLOWED	NIL	NIL	U/S 34	
				OMP (COMM.)	09/2019	11/01/19	TITTLE ANGELS HIGH SCHOOL Vs. M/S EDUSMARTSERVICE PRIVATE LIMITED	9711570956	04/04/26	2640	NO	ALLOWED	NIL	NIL	U/S 34	
				OMP (COMM.)	25/2019	02/02/19	THE ALISONS SCHOOL Vs. EDUCOMPS SOLUTIONS LTD	8586903263	04/04/26	2618	NO	ALLOWED	NIL	NIL	U/S 34	
				OMP (COMM.)	06/2021	09/10/21	COMMANDING OFFICER, INS INDIA SarveshSECURITY SERVICES PVT. LTD.	9650080047	08/04/26	1642	NO	ALLOWED	NIL	NIL	U/S 34	
				OMP (COMM.)	39/2020	30/03/20	SUNGLOW CAPITAL SERVICES LTD. v. SHANTIKUMAR SINGH LALBOTHRA (HUF)	011-41062121	11/04/26	2203	NO	REJECTED	NIL	NIL	U/S 34	
				OMP (COMM.)	87/2020	02/11/20	M/S BRAHMAPUTRA INFRASTRUCTURE LTD. v. M/SPUSHPA SALES PVT. LTD.	9717207676	16/04/26	1991	NO	REJECTED	NIL	NIL	U/S 34	
				OMP (COMM.)	204/2025	22/12/25	NATIONAL RURAL INFRASTRUCTURE DEVELOPMENT AGENCY v. DECCAN CONSULTING ENGINEERS PVT	Amritananda Chakravorty, Mihir Samson, Shreya Munoth, PTVaishnavi	9971846684	16/04/26	115	NO	ALLOWD	NIL	NIL	U/S 34
				OMP (COMM.)	120/2023	05/09/23	UNION OF INDIA v. M/S ANAND AND COMPANY	RamKawar	9810634209	18/04/26	956	NO	PARTLY ALLOWED	NIL	NIL	U/S 34
				OMP (COMM.)	88/2021	13/09/21	M/S INFRASTRUCTURE ANR Vs. HDB FINANCIALSERVICES LTD	KCAK & ASSOCIATES HDBVATSAL KUMAR	9953689591	22/04/26	1682	NO	ALLOWD	NIL	NIL	U/S 34
				OMP (COMM.)	206/2024	03/10/24	MKU LTD. v. MINISTRY OF HOME AFFAIRS, UNION OFINDIA.	GEETA SHARMA	991006702	27/04/26	571	NO	ALLOWD	NIL	NIL	U/S 34
				OMP (COMM.)	10/2024	16/01/24	SOHAN LAL COMMODITY MANAGEMENT LTD.AND ORS. v. ASHOKM KUMAR MITTAL	VENKITA SUBRAMONIA T.R.	9899057063	27/04/26	832	NO	DISMISSED	NIL	NIL	U/S 34
				OMP (COMM.)	09/2023	19/01/23	RAJMANGAL YADAV v. UNION OF INDIA THROUGH EXECUTIVE ENGINEER	OM PRAKASH	8076028046	29/04/26	1196	NO	ALLOWD	NIL	NIL	U/S 34
				CS (COMM.)	580/2021	08/12/21	SCHENKER INDIA LTD v. WHILEFIELDS OVERSEASLTD	PVT.AADHYA LEGAL	-40728999	01/04/26	1575	YES	DECREED	NIL	NIL	RECOVERY
				CS (COMM.)	433/2024	16/05/24	RAJ KUMAR JINDAL Vs. M/S SHAPOORJI PALLONJI ANDCO. PVT. LTD. AND ORS.	SAURABH JINDAL	9953858787	23/04/26	707	YES	DECREED	NIL	NIL	RECOVERY

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				CS (COMM.)	435/2021	21/10/21	VALVOLINE CUMMINSVARUN PVT LTD v. SH. NARESHGUPTA/SIMRA KUMARPROPRIETOR M/SN SASLAR OIL AGENCY WASON/SHUBHAM	9810476767, 8826261410	28/04/26	1650	YES	DECREED	NIL	NIL	RECOVERY	
				CS (COMM.)	18/2021	13/01/21	REALISTIC REALTORSBharat Gupta / PVT. LTD. Vs. GMVarun Tyagi ENTERPRISES	011-45640851	30/04/26	1933	YES	DECREED	NIL	NIL	RECOVERY	
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	OMP – COMM	200 / 2024	18.09.2024	DELHI DEVELOPMENT AUTHORITY VS. STALLION SECURITY	MS. PROMILA KAPOOR	9811106945	06.04.2026	566	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP – COMM	33 / 2023	21.03.2026	DELHI STATESH. AKASH INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT LTD. VS. MESSRS R K JAIN AND	SH. VERMA	9697980007	08.04.2026	47	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP – COMM	94 / 2025	08.07.2025	PANKAJ TYAGI VS. SBISHS. ARPIT JAIN CARDS AND PAYMENT SERVICES LTD.	SH. ARPIT JAIN	9811595800	09.04.2026	276	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP – MISC. COMM	13 / 2026	30.03.2026	VKC NUTS PRIVATE LIMITED VS. SHRI A SRANA ENTERPRISES	SH. BINDRA	9818202368	18.04.2026	20	NA	CONTESTED	NA	NA	U/S 29-A ARBITRATION & CONCILIATION ACT 1996
				CS (COMM.)	798 / 2024	24.09.2024	AISS GLASS SOLUTIONS LTD. VS. SUN CONTROL SYSTEMS	SH. RAJDEEP RAO	9811024784	18.04.2026	572	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	55 / 2023	20.01.2023	ANAND MEDIPRODUCTS PVT. LTD. VS. DELHIVERY LTD.	SH. SUKRIT R. KAPOOR	9560074359	30.04.2026	1197	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	779 / 2024	20.09.2024	DEUTSCHE BANK AG VS. SH. MR. CHINTAN NAITHANI SURI	SH. GURVINDER SURI	9971357074	30.04.2026	588	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM.)/391/2024	02/05/24	MS FAITH MERCANTILE PVT LTD VS VISHWAKARMA SCALES PRIVATE LIMITED	Sh. Rahul	NOT AVAILABLE	01/04/26	699	YES	DISMISSED	NIL	NIL	SUIT FOR RECOVERY
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/65/2023	01/05/23	UNION OF INDIA VS SAKSHI ENGINEERING WORKS	Sh. Deepak Jain	8076013486	07/04/26	1072	NO	DISMISSED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
				SUIT FOR RECOVERY	CS (COMM.)/720/2022	23/08/22	RANI CHARNALIA VS CIFCO LIMITED	Sh. Irfan Ahmad	8375987225	18/04/26	1334	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
				SECTION 9 OR ARBITRATION & CONCILIATION ACT	OMP (COMM.)/250/2025	07/11/25	NANDI MEDICOS VS DELHI METRO RAIL CORPORATION	Sh. Rajiv Bajaj	9810806329	23/04/26	167	NO	DISMISSED	NIL	NIL	SECTION 9 OR ARBITRATION & CONCILIATION ACT
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/181/2025	17/11/25	SARASWATI DOT COM PVT LTD AND ORS VS ALANKIT LIMITED	Sh. Shahil Rao	NOT AVAILABLE	27/04/26	161	NO	ALLOWED/SET ASIDE	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
				SUIT FOR RECOVERY	CS (COMM.)/252/2022	02/03/22	SATYA PRAAKSHMS. BARANWAL VS ASWATHS INNOVATION PVT. LTD.	Ms. Sneha Shreya	NOT AVAILABLE	30/04/26	1520	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY

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23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/26/2025	16-01-2025	M/s Tirth Agro Technology Private Limited Vs M/s Saifi Agricultural Impliments	SH SK BANSAL	9810132015	02-05-2026	471	Yes	DECREED	NA	NA	U/s 134 & 135 of TM Act & Sec 51 & 55 Copyright Act
			12, New Court Block-I	Civil Suit	CS (COMM)/496/2024	28-10-2024	Ripples Engineering Pvt Ltd Vs M/s Oriental Insurance Co Ltd	Sh. SADAAT SALIM	899655033	07-05-2026	556	Yes	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/10/2024	05-01-2024	Sarfaraz Vs M/s Forest Friendly Camps Pvt Ltd	Sh. ROHIT GOEL	9312248785	16-05-2026	862	Yes	DISMISSED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/442/2024	18-09-2024	M/S FOREST FRIENDLY CAMPS PVT LTD Vs SARFARAZ	Sh. Padmanabhan	9818076566	16-05-2026	605	Yes	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/553/2022	21-09-2022	ALGORT TECHNOSOLUTIONS PVT LTD Vs SKY CONSTRUCTION COMPANY	Sh. NIKHIL DOGRA	9810966815	19-05-2026	1336	Yes	DISMISSED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/260/2023	02-05-2023	SKY CONSTRUCTION COMPANY Vs ALGORTBHNALLA TECHNOSOLUTIONS PVT LTD	Ms REA BHALLA	9910053405	19-05-2026	1113	Yes	DISMISSED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/673/2022	01-12-2022	IFFCO MC CROP SCIENCE PRIVATE LIMITED Vs ARUP KUMAR MOHANTA	Sh. SHUBHAM SAIGAL	9407223688	25-05-2026	1271	Yes	DECREED	NA	NA	Suit Recovery for
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 348/2023	06-06-2023	CENTRAL BANK OF INDIA VS M/S BRISO VENTURE PRIVATE LTD & ORS	HARDIK BEDI	99999682727	15-05-2026	1074	-	CONTESTED/DECR EE	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 180/2023	24-03-2023	M/S AARKPASS PHARMACEUTICAL VS ASSOCIATES M/S FOCUS IMAGING & RESEARCH CENTRE PVT LTD	AARKPASS ASSOCIATES	999119392	20-05-2026	1153	-	CONTESTED/DECR EE	-	-	-
			6, New Court Block-I	Commercial	OMP (COMM) 10/2024	04-03-2024	CLOUDATIX BIZ INDIA VS ROHINI HELIPORT LTD	VIVEK SINGH	9811600550	16-05-2026	803	-	CONTESTED/ALLO WED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 568/2024	21-12-2024	KISHORE GARMENTS PVT LTD VS SELFX INDIA PVT LTD	NEERAJ GUPTA	9811267045	23-05-2026	518	-	CONTESTED/DECR EE	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 671/2023	22-12-2023	CANARA BANK VS JAYSANJEEV BISHNU SHARMA	SANJEEV CHOPRA	9711142200	30-05-2026	890	-	CONTESTED/DECR EE	-	-	-
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/116/2021	16-03-2021	UNION BANK OF INDIA Vs M/S TRIVENI RENT CAR AND ORS.	Raman kr. Singh	9313664256	13-05-2026	1884	yes	CONTESTED	-	-	suit recovery for
			17, New Court Block-I	Commercial	CS (COMM)/314/2023	24-05-2023	LOTUS HERBALS P LIMITED Vs TATA AIG GENERAL INSURANCE CO. LTD.	Karan Grover	9953021511	20-05-2026	1092	yes	CONTESTED	-	-	suit recovery for

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			47, New Court Block-I	Commercial	CS (COMM)/183/2025	15-04-2025	PRAGYA OHRI Vs GOPALDI HATTI JEWELLERS	MOHIT SINGH	8745820618	25-05-2026	405	yes	CONTESTED	-	-	suit for recovery
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 429/2022	23.07.2022	M/S H. N. H. ESCORTS GARMENTS VS M/S FIROZ HALF SHADOW FILMS	MR. SYED	9873004623	29.05.2026	406	Yes	Contested	-	-	SUIT FOR RECOVERY
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH														
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	OMP(I)(COMM)	111/2025	28.11.2025	LUXOR WRITING INSTRUMENTS PVT LTD VS TEXPLAS INDIA PVT LTD	Shri Venkatesh	8130634740	02-05-2026	155	NIL	APPLICATION ALLOWED	--	--	
				OMP(COMM.)	4/2021	16-01-2026	MS SAMGUL GRAPHICS AND PRINTERS VS INTEC CAPITAL LTD	Sh. Harsh Gupta	7838442301	7-05-2026	1937	NIL	DISMISSED	--	--	
				OMP(COMM.)	73/2023	27-07-2023	ANT TRAVELS PVT LTD VS INDUSIND BANK LTD	Sh. Sachin Kharb	9990599330	15-05-2026	1023	NIL	DISMISSED	--	--	
				OMP(COMM.)	74/2023	27-07-2023	ANT TRAVELS PVT LTD THROUGH ITS DIRECTOR VS INDUSIND BANK LTD	Sh. Sachin Kharb	9990599331	15-05-2023	1023	NIL	DISMISSED	--	--	
				OMP(I)(COMM)	3/2026	06-01-2026	OFB TECH PRIVATE LIMITED VS PRASHANT GARG	Sh. Sagari Aggarwal	810980834	18-05-2026	132	NIL	DISMISSED	--	--	
				CS(COMM)	850/2022	29-08-2022	TRIMASTER PVT LTD VS MOTTI LAL UGAMRAJ PROP OF MS SANTHA ELECTRICALS	Sh. R. K. Goel	9312279182	19-05-2026	1359	NIL	DECREED	--	--	

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				OMP (COMM.)	130/2019	25-11-2019	WEB OVERSEAS LIMITED Vs UNIVERSAL INDUSTRIAL PLANTS	Sh. Anmol Chawla	N/A	25-05-2026	2373	NIL	DISMISSED	--	--	
29	SH. LALIT KUMAR I.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	CS (COMM)/2959/2024	05.08.2024	M/s I Pack India Private Limited Vs M/s Haldiram Marketing Private Limited	NAVNEET SHARMA	N/A	05.05.2026	638	YES	DECREED	-	-	-	
				CS (COMM)/874/2022	30.08.2022	M/S. VELOCITY OPTICS PVT.LTD THROUGH ITS AR VS WIN PHARMACOM AND ORS	NUR UL ISLAM	N/A	07.05.2026	1346	YES	DISMISSED	-	-	-	
				CS (COMM)/581/2022	06.06.2022	OM CONSTRUCTION COMPANY Vs M/S CH. VEDRAM CHARITABLE TRUST	JATIN SAPRA	N/A	12.05.2026	1436	YES	DISMISSED	-	-	-	
				CS (COMM)/703/2022	20.07.2022	HIMANSHU SHARMA Vs RAY OF ABUNDANTIA	ALOK KUMAR	N/A	14.05.2026	1394	YES	DECREED	-	-	-	
30	MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	20	COMMERCIAL	CS (COMM).1089.2022	05.11.2022	BHUSHAN DEALMARK PRIVATE LIMITED Vs MR. AYUSH SHARMA	SHAKEEL SARWAR (P)	8750618722	15.05.2026	1287	YES	Contested	--	--	--
				COMMERCIAL	CS (COMM).3974.2024	23.12.2024	ANAND KUMAR Vs M. SM SAGGU AGRITECH INDUSTRIES	SM Choudhary(P),	8588826768	23.05.2026	516	YES	Contested	--	--	--
				COMMERCIAL	CS (COMM).3660.2024	06.09.2024	INDOSPIRIT BEVERAGES PRIVATE LIMITED Vs M. JAIN DEPARTMENTAL STORES	ANAND SHANKAR JAHN(P)	9899617989	29.05.2026	630	YES	Contested	--	--	--
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/943/2025	21.11.2025	EXCEL PACK PRIVATE LIMITED Vs RAJA UDYOG PRIVATE LIMITED	Rishabh Kapur(P),	7042181838	11.05.2026	171	--	--	--	--	
				MISC. APPLICATION U/O RULE 13	Misc DJ/1124/2025	16.10.2025	M/S BIHANI MANUFACTURING COMPANY PVT LTD Vs GANESH CHANDRA MATHUR	ANKIT KUMAR VATS(P),	870060007	15.05.2026	211	--	--	--	--	
32	MS. NEELAM SINGH	SOUTH-EAST	22	COMMERCIAL SUIT	CS (COMM)/102/2020	15-02-2020	M/S MAXPOSURE MEDIA GROUP (INDIA) PVT LTD Vs THE CHIEF SECRETARY	NARESH GUPTA	9811360477	08-05-2026	2274	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/183/2021	20-03-2021	M/S INFRANSTRUCTURE Vs VRK INFRSTRUCTURE PVT. LTD.	DSTR SHRADHA AGRAWAL	8178754286	16-05-2026	1883	YES	Contested	--	--	

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35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	OMP (COMM.)	24/2026	46136	ADITYA BHUTANI Vs VJAY BALA KAPUR	JAGRITI KEDIA & SHYAMAL PAL (R)	9560211574 & 9899885638	46165	29	No	CONTESTED	N.A.	N.A.	
				OMP (COMM.)	56/2025	45901	M/S V JULKA RUBBERS Vs M/S INDRAPRASTHA GAS LIMITED	PAWAN KAWRANI (P) & SAURABH KUMAR (R)	9999989589 & 8937006666	46170	269	No	CONTESTED	N.A.	N.A.	
				CS (COMM)	587/2023	45086	GRAPHISADS PVT. LTD. Vs. RAJENDER KUMAR TRIPATHI	NITIN MITTAL (P); SARITA SHARMA (D1 & 2); MUKESH PUSHPAM (D3)	9891188839; 9810410835 & 8285926521	46168	1082	No	CONTESTED	N.A.	N.A.	
				CS (COMM)	625/2023	45113	M/S. SHAKA ELECTRICALS INDIA Vs. VARUN GUPTA & CO.	V. K. BHASIN (P) & GOEL (D)	9650230002 & 9810100554	46168	1055	No	CONTESTED	N.A.	N.A.	
				CS (COMM)	517/2025	45839	M/S. WHOLESOME PAPER PRODUCTS LLP Vs. M/S. NEW SHOP STORE NETWORK PVT. LTD.	JAGRITI JAIN (P) & SUSHIL SHUKLA	85275066427 & 9582483990	46172	333	No	CONTESTED	N.A.	N.A.	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	131/2024	20-04-2024	SANGI HEALTHCARE OPC PVT.LTD. VS. GUPTA SAXENA VS. MULTI SPECIALITY HOSPITAL	NIL KUMAR SAXENA VS. AARUSHI JAIN	NIL	16-05-2026	756	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	61/2025	27-02-2025	UNION BANK OF INDIA VS. MUKESH KUMAR	ADITYA UPADAHAYA VS. RISHABH YADAV	NIL	25-05-2026	453	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	104/2025	01-04-2025	BHUWAN CHANDRAH PANDEY VS. SHIVAS AAPHALTIC PRODUCTS	H.K. SHEKHAR VS. NIPUN GUPTA	NIL	02-05-2026	396	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	247/2025	29-08-2025	BANK OF BARODA VS. NISHA JAISWAL	UMESH JOSHI VS. NAVJOT KWATRA	NIL	21-05-2026	262	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	366/2025	14-12-2015	M/S VISION INTERNATIONAL LTD. VS. M/S KMG SINGH INTERNATIONAL LTD.	LALIT NARAYAN VS. ANUPAM GUPTA	NIL	08-05-2026	3794	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	367/2025	14-12-2015	M/S VISION INTERNATIONAL LTD. VS. M/S KMG SINGH INTERNATIONAL LTD.	LALIT NARAYAN VS. ANUPAM GUPTA	NIL	08-05-2026	3794	YES	CONTESTED	NIL	NIL	
			37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST											
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	OMP (COMM)	4/2025	20-05-2025	GOVT OF NCT OF DELHI Vs MS RAM KRISHAN YUDHISTER PRAKASH			08-05-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	33/2025	07-03-2025	WISE TECH INTERIORS Vs BUILDCON CONSTRUCTIONS			12-05-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	34/2025	07-03-2025	WISE TECH INTERIORS Vs DHARAMPAL CHIMANLAL THROUGH ITS PARTNERS			12-05-2026	-	-	CONTESTED	No Execution filed till date	-	

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			--do--	C.S. (COMM)	41/2025	19-03-2025	GUDDU GUPTA TRADING AS MS LLELA COSMETICS Vs KALIA GUPTA AND ORS			02-05-2026			CONTESTED	No Execution filed till date			
			--do--	C.S. (COMM)	65/2025	07-05-2025	MR AMIT SONI THROUGH IT AR MANOJ KUMAR SONI Vs MR DANISH AND ORS			22-05-2026			CONTESTED	No Execution filed till date			
			--do--	C.S. (COMM)	89/2025	02-07-2025	MS JAY SHREE FOODS AND SPICES Vs SATYA SHIV SAI FOODS PVT LTD			12-05-2026			CONTESTED	No Execution filed till date			
			--do--	C.S. (COMM)	114/2025	28-08-2025	SARITA GARG Vs M/S RADHEY SHYAM AND SONS			04-05-2026			CONTESTED	No Execution filed till date			
			--do--	C.S. (COMM)	151/2025	11-12-2025	HAJI WASIQ AHMED Vs AWEZ			13-05-2026			CONTESTED	No Execution filed till date			
			--do--	C.S. (COMM)	152/2025	11-12-2025	HAJI WASIQ AHMED Vs MOHD ZUBAIR			13-05-2026			CONTESTED	No Execution filed till date			
			--do--	C.S. (COMM)	7/2026	12-01-2026	MR SHAKIR HUSSAIN Vs MR NIRAJ JAYCHAND REKHI			15-05-2026			CONTESTED	No Execution filed till date			
			--do--	C.S. (COMM)	13/2026	07-02-2026	PUNJAB NATIONAL BANK Vs PARVEZ ALAM			11-05-2026			CONTESTED	No Execution filed till date			
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	OMP (I) (COMM)/2/2026	27-04-2026	JAIN CO-OPERATIVE BANK LTD Vs CENTRAL BANK OF INDIA	ABHINAV SHARMA	9953264242	22-05-2026	25	-NO	DISMISSED	NIL	NIL		
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/474/2024	10-09-2024	Anu Goyal Proprietor, Sagar Industries Vs Saurabh Gupta Proprietor, Shri Kishan and Co	PARNAV KRISHAN AND ABHISHEK	9560870284	29-05-2026	106	YES	DECREED	NIL	NIL		
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ/170/2026	12-02-2026	ANGEL ONE LTD Vs pooja khera	RAHUL SAXENA	9888657652	29-05-2026	626	-NO	DISMISSED	NIL	NIL		
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/186/2025	01-04-2025	Good Luck Trading CO Vs Juguna Hardware and sales	Gaurav Kumar	9999898860	08-05-2026	402	Yes	DECREED	Execution not filed	Execution not filed		
			ROOM NO 208	Commercial	CS (COMM)/91/2025	07-02-2025	Ayush Jain Vs Encana International and others	Chirag Arora	9716884477	13-05-2026	460	Yes	DECREED	Execution not filed	Execution not filed		
			ROOM NO 208	Commercial	CS (COMM)/547/2025	08-09-2025	PUNJAB NATIONAL BANK Vs ANKIT CHAUDHARY	Sayak Bhanyopadhyay	9818307300	14-05-2026	248	Yes	DECREED	Execution not filed	Execution not filed		
			ROOM NO 208	Commercial	CS (COMM)/535/2023	21-10-2023	EASY TRIP PLANNERS LTD Vs NAVAL EXPORTERS AND IMPORTERS PVT LTD	Manish Chaubey	9810599376	19-05-2026	941	Yes	DECREED	Execution not filed	Execution not filed		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTION /N DECREE	OF NUMBER OF EXECUTION OF	ACT OF DAYS SECTION
			ROOM NO 208	Commercial	CS (COMM)/632/2024	13-12-2024	Shree Bankey Behari Fabrics Pvt Ltd Vs SOURABH AGGARWAL	Neelam Malik	7303296156	23-05-2026	526	Yes	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/724/2025	23-12-2025	Canara Bank Vs Naman Grover	Eshu Chaudhary	9711275697	30-05-2026	158	Yes	DECREED	Execution not filed	Execution not filed	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 325/2025	17.05.2025	GALAXY NON WOVEN Through its Partner Mr Ashwani Thukral Vs MOHD FAEEM Proprietor Of M H Fashion	U K SINGHAL	9599043045	02.05.2026	350	NO	DECREED	NA	NA	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 497/2025	13.08.2025	MUKESH KUMAR MAHAJAN VS SANJAY LOOMBA NIGAM	MANOJ	9811958663	18.05.2026	278	NO	DECREED	NA	NA	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 435/2024	14.08.2024	M/S CAPITAL PLASTIC HOUSE VS HINDUSTAN INDUSTRIES	K SINGH	9810673660	18.05.2026	642	NO	DECREED	NA	NA	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	MISC DJ 935/2026	16.12.2023	PRAGATI MARBLES AND GRANITES PVT LTD VS MAHAJAN RAMESH CHAND RAM KUMAR	SIDDHARTH	9958954408	23.05.2026	889	NO	DECREED	NA	NA	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/537/2025	SH. VINESH JAIN VS SH. NEERAJ JAIN	03-09-2025	O.P. AGGARWAL	9899695533	23-05-2026	262 DAYS	-	DECREED	Execution not filed till date		
				COMMERCIAL	OMP(COMM) 2/2024	GNCT VS ASHISH GUPTA	07-02-2024	SATENDER KUMAR	9899428060	29-05-2026	842 DAYS	-	ALLOWED			
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	CS (COMM.)/450/2019	17-12-2019	BANK OF BARODA Vs M/S HOLIDAY IN TOUR AND TRAVEL AND ANR			21-05-2026			Contested			
					CS (COMM.)/261/2020	15-12-2020	SATYA CONSTRUCTION Vs ALOK GUPTA			20-05-2026			Contested			
					CS (COMM.)/259/2021	27-03-2021	ALOK GUPTA Vs M/S SATYA CONSTRUCTIONS			20-05-2026			Contested			
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS (COMM.)/703/2021	14-12-2021	M/S HERO REALTY (P) LTD Vs M/S STERLING TUBE CO.	Sh. Arun	N.A	02-05-2026	1600 days	Yes	Contested	N.A	N.A	
					CS (COMM.)/31/2022	07-01-2022	VIKAS KUMAR VISHNOI Vs SIDDH CHEMIPLAST PVT LTD	Sh. Manish Singh	N.A	13-05-2026	1587 days	Yes	Contested	N.A	N.A	
					CS (COMM.)/575/2023	08-08-2023	MOTIPRABHA INFRA TECH PVT LTD Vs INDIAN TRENCHLESS TOOLS SOLUTIONS	Sh. Sudhir Kumar Ojha	N.A	02-05-2026	998 days	Yes	Contested	N.A	N.A	

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					CS (COMM.)/4/2024	04-01-2024	Rachita Narang Vs Avni Bansal	Sh. Rohit Rawat	N.A	02-05-2026	849 days	Yes	Contested	N.A	N.A	
					CS (COMM.)/323/2025	05-05-2025	Ruchit Bansal Vs Reliance General Insurance Co. Ltd.	Sh. Vivekanand Jha	N.A	12-05-2026	372 days	Yes	Contested	N.A	N.A	
					OMP (COMM.)/4/2024	23-01-2024	Harish Mittal Sole Proprietor Of M/s Abhinav Advertisi Vs U Gro Capital Limited	Sh. Tushar Mehta	NA	23-05-2026	841 days	Yes	Contested	N.A	N.A	
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH														
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH														
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS(COMM)/82/2025	19.02.2025	LIC HOUSING FINANCE LTD. V/S PRADEEP VIDYADHARAN & ANR.	MANI KAUL	9717318398	04.05.2026	439	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS(COMM)/519/2024	16.10.2024	M/S ZAIDI TRADERS V/S M/S JAI MATESHWAR ALLOYS PVT. LTD	SHARSH SHARMA	9873863873	14.05.2026	575	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS(COMM)/553/2025	17.10.2025	M/S KRISHNAVI INDIA V/S M/S ANKUR EXPORTS	MAMTA GAUTAM	9717984103	18.05.2026	213	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS(COMM)/170/2025	26.05.2026	JINDAL POLYBUTTONS PVT. LTD V/S ALLUREGOYAL INTERIORS	SANJEEV GOYAL	9810498889	26.05.2026	425	NIL	DECREED	NIL	NIL	NIL
			613	Commercial Suit	CS (COMM)/255/2025	21-05-2025	M/S RIVAAN ENTERPRISES Vs M/S SUKHMANN WELLNESS	Sh Amit Rohilla	9289337227	02-05-2026	346	DECREED	Recovery of money	
			613	Commercial Suit	CS (COMM)/70/2024	07-02-2024	AXIOM TOURS AND TRAVELS VS PAWAN KUMAR	Sh. Rajal Dua	9891914800	05-05-2026	818	DISMISSED	ORDER, 37 CPC	
			613	Commercial Suit	Counter Claim/24/2024	09-07-2024	PAWAN KUMAR Vs AXIOM TOURS AND TRAVELS	Sh. Ashish Verma	9717944394	05-05-2026	665	ALLOWED	Recovery of money	
			613	Commercial Suit	OMP (I)(COMM)/7/2025	20-05-2025	POOJA SHARMA Vs PRAVEEN KUMAR	Sh Mahipal	9210488232	07-05-2026	352	PETITION DISMISSED	Sec Arbitration & Conciliati	9
			613	Commercial Suit	CS (COMM)/231/2024	24-04-2024	Charanpaaduka Industries Pvt Ltd Vs B S LAMBA	Sh. PREM GARG	8860844670	11-05-2026	747	DECREED	Recovery of money	
			613	Commercial Suit	CS (COMM)/336/2022	05-07-2022	EAST INDIA TRANSPORT AGENCY Vs AEROSHIP LOGISTICS PVT LTD	Sh. Sahaj Karan Singh	9810786585	15-05-2026	1410	DECREED	Recovery of money	

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			613	Commercial Suit	CS (COMM)/61/2024	27-01-2024	Ms Indus Engineering Projects India Private Limited Vs Ms Kwaliti Conveying Systems	Sh. Sohni Bhardwaj	9811760072	21-05-2026	845	DECREED	Recovery of money	
			613	Commercial Suit	CS (COMM)/440/2022	15-09-2022	NP YADAV Vs M/SSH. FRIENDS PUBLICATION INDIA	KAMAL YADAV	9599614314	28-05-2026	1351	DECREED	Recovery of money & Permanent	
48	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 283/2024	28.05.2024	PUNJAB NATIONAL BANK Vs BHARDWAJ AND OTHERS	MR. HARISH RITIK KUMAR AND	9891783436	04.05.2026	706 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 271/2024	04.05.2026	SUNIL KUMAR MITTAL Vs AJAY KUMAR	MR. RAMIT SEHRAWAT	9212375979	04.05.2026	713 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 473/2024	24.09.2024	WINNER AWARDS AND TROPHIES Vs BALAJI PLYWOOD	MR. M.R. JANGID	9810828193	07.05.2026	290 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 5/2025	03.01.2025	MANISH GOYAL Vs RINKU KAUSHIK	MR. NAMAN ISSRANI	97113330006	08.05.2026	490 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 416/2024	24.08.2024	INDIAN BANK Vs GOYAL GENERAL STORE	MR. ANKIT DAGAR	9811399499	11.05.2026	625 DAYS					
			614	COMMERCIAL SUIT	CS(COMM) 367/2025	11.07.2025	ANIL KUMAR Vs NILESH KUMAR SAXENA	MR. JITENDER SINGH	9212679967	16.05.2026	309 DAYS					
			614	COMMERCIAL SUIT	CS(COMM) 106/2025	01.03.2025	PUNJAB NATIONAL BANK Vs HARISH	MR. SAURAV BHASIN	9899331166	25.05.2026	450 DAYS					
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 283/2024	28.05.2024	PUNJAB NATIONAL BANK Vs BHARDWAJ AND OTHERS	MR. HARISH RITIK KUMAR AND	9891783436	04.05.2026	706 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 271/2024	04.05.2026	SUNIL KUMAR MITTAL Vs AJAY KUMAR	MR. RAMIT SEHRAWAT	9212375979	04.05.2026	713 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 473/2024	24.09.2024	WINNER AWARDS AND TROPHIES Vs BALAJI PLYWOOD	MR. M.R. JANGID	9810828193	07.05.2026	290 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 5/2025	03.01.2025	MANISH GOYAL Vs RINKU KAUSHIK	MR. NAMAN ISSRANI	97113330006	08.05.2026	490 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 416/2024	24.08.2024	INDIAN BANK Vs GOYAL GENERAL STORE	MR. ANKIT DAGAR	9811399499	11.05.2026	625 DAYS					
			614	COMMERCIAL SUIT	CS(COMM) 367/2025	11.07.2025	ANIL KUMAR Vs NILESH KUMAR SAXENA	MR. JITENDER SINGH	9212679967	16.05.2026	309 DAYS					

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			614	COMMERCIAL SUIT	CS(COMM) 106/2025	01.03.2025	PUNJAB NATIONAL BANK Vs HARISH	MR. SAURAV BHASIN	9899331166	25.05.2026	450 DAYS					
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	236/2025	13.05.2025	Punjab National Bank Vs Madhu	SAURAV BHASIN	9899331166	16.05.2026	368 DAYS	Yes	CONTESTED (DISMISSED)			
			509	CS(COMM)	185/2025	08.04.2025	STATE BANK OF INDIA Vs PAWAN KUMAR PROP OF MS PK KAPRI AND CO	SUNIL SEHRAWAT	9999330725	18.05.2026	405 Days	Yes	CONTESTED (DECREE)			
			509	CS(COMM)	262/2023	29.05.2023	STATE BANK OF INDIA Vs ARVIND KUMAR	R.K. SINHA	9811255673	23.05.2026	1090 Days	Yes	CONTESTED (DECREE)			
			509	COUNTER CLAIM	03/2025	22.01.2025	Arvind Kumar Vs State Bank Of India	PRABHU NATH CHAUDHARY	8799732324	23.05.2026	486 Days	Yes	CONTESTED (DISMISSED)			